Declaration of Assets and Liabilities



Year 2022-2023

I, <u>VISHWAJEET KUMAR</u>, Son of <u>LATE UDAY PRASAD SINGH</u>, aged 50 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NITU KUMARI	Dependant-1 Name SOURYAJEET SINGH	Dependant-2 Name PRANSHU SINGH	Dependant- 3 Etc. Name
(<i>i</i>)	Cash	25000/-	11000/	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50000/- DEPOSIT SAVING SBI B.V.M, PATNA	7000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	SBI LIFE INSURANCE Total Value-5 Lakhs	NIL.	NIL.	NIL.	NIL.
(ν)	Motor Vehicles (details of make, etc.)	SCOOTY, CAR	NIL.	NIL.	NIL.	NIL.
(v1)	Jewelry (give detalls of weight and value)	NIL,	100 gms. GOLD, 50 gms SILVER	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land in joint family	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	nil.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	3 BHK FLAT , DANAPUR (PATNA)	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	50 LAKH ,SBI,Indian Overseas Bank	49 LAKH
	(ii) Loans from financial institutions	20 0000000 66 000 10 0000000	2.5
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		0 50N 51 4000099 100 5040N
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoAYBPK4109M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
- 1	(iv) Property Tax	2002	

GPF/CPF/PRAN No. PTS/BLA-1090 Gender (M/F)M Date of Birth 1 4 1 (DD/MM/YYYY) 1 1 9 7 4 Class/Group :-Α (A/B/C) Cadre -ADMINISTRATIVE (Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

BHAGALPUR

Home District :-

Personal Detail

I hereby declare that the above details are true to the best of my knowledge and

Signature ... Jighufut Vuvai V'

Name of Employee: VISHWAJEET KUMAR

Place: PATNA

belief.

C.

Designation: SECTION OFFICER

Date: 23/01/2023

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.